

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). No. The report of the Committee which was to be submitted by the end of April, 1966 is now expected to be submitted by the end of June, 1966.

(c) A meeting of the Committee for finalising its report could not be held in April, 1966 due to other pre-occupations of the members.

Public Health Engineering Sub-Division in Kuttanad, Kerala

**4820. Shri Vasudevan Nair:
Shri Warlor:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether there is any proposal to start a Public Health Engineering Sub-division for Kuttanad, in Kerala State; and

(b) if so, when the proposal will be implemented?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) Yes.

(b) The proposal is under consideration of the Government of Kerala.

Report of Commissioner for Scheduled Castes and Scheduled Tribes

4821. Shri Siddiah: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Tribes has submitted his report for the year 1964-65; and

(b) if so, when?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes.

(b) On 24th November, 1965.

Scheduled Castes and Scheduled Tribes Commissioner's Reports

4822. Shri Siddiah: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the statement of action taken on the recommendations made by the Commissioner for Scheduled Castes and Scheduled Tribes in his reports for the year 1962-63 and 1963-64 will be laid on the Table during the current session of Parliament; and

(b) if not, the reasons therefor?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). The statement of action taken on the 1962-63 Report will, as usual, be laid on the Table of the House before the Report for the year 1963-64 is taken up for discussion in the House. Similarly the statement of action taken on the 1963-64 Report will be laid on the Table of the House before the next Report, viz. 1964-65 Report, is taken up for discussion.

Survey for Incidence of Bonded Labour

**4823. Shri Manoharan:
Shri A. V. Raghavan:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) the progress made in the matter of conducting a special survey to find out the incidence of bonded labour amongst the Panniya of Wynad Taluk in Kerala;

(b) the result of the study; and

(c) the progress made in drafting the Kerala Panniya Labour Contract (Vallukuvu Panam) System Abolition Bill?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The information is being collected from the State Government and will be laid before the House when received.